

[Translation]

Miserable Condition of Delhi Hospitals

211. SHRI JAGDAMBI PRASAD YADAV:
SHRI THOMAS HANSDA :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether major Government hospitals of Delhi are facing various types of problems these days causing inconveniences to the patients;

(b) whether in the absence of neuro surgeon in Lok Nayak Hospital, neuro surgeon has to be called from G.B. Pant Hospital;

(c) whether despite having best surgical expertise in the Safdarjung Hospital, no arrangement has been made for cardio surgeon there;

(d) whether bungling in procurement and maintenance of equipments and purchase of expired medicines has become a common feature in the hospitals;

(e) whether the sanitation condition of the hospitals are worst and those hospitals are not free from all kinds of insects and infection;

(f) whether the government propose to constitute a Parliamentary Committee to look into these aspects; and

(g) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) The functioning of Central Government Hospitals is reviewed periodically by Dte. GHs/Ministry and Medical P.H. Department in respect of hospitals under the control of Govt. of NCT of Delhi.

(b) The patients of Lok Nayak Jaiprakash Narain Hospitals are attended to by Neuro Surgeons of G.B. Pant Hospital as there is no sanctioned post of Neuro-Surgeon in Lok Nayak Jaiprakash Narain Hospital.

(c) Both the posts in the speciality of Cardio-Surgery are filled in Safdarjung Hospital. However, the service of one specialist out of two is utilised in Dr. Ram Manohar Lohia Hospital.

(d) No, Sir.

(e) All efforts are made by hospital authorities to maintain satisfactory sanitary conditions in the hospitals.

(f) No, Sir.

(g) Does not arise.

[English]

Primary Health Centres

212. SHRI MANGAT RAM SHARMA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the number of Primary Health Centres running with financial assistance from Union Government in Jammu and Kashmir, districtwise;

(b) the total funds sanctioned by the Union Government under Primary Health Scheme during the current financial year;

(c) whether the State Government of Jammu and Kashmir has demanded more financial assistance under this Scheme; and

(d) if so, the details of action taken thereon ?

THE MINISTER OF STATE OF MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) As per the information available as on 29-2-96, there are 335 Primary Health Centres functioning in Jammu and Kashmir under the State Minimum Needs Programme.

(b) As per the information available from Planning Commission Rs. 1946 lakhs have been earmarked under the Minimum Needs Programme during 1995-96 for Primary Health Schemes in the State. Primary health care is a State subject. However, approximately 98,000 Sub-centres in States & UTs are maintained by Central Government.

(c) The Department of Family Welfare has not received any such request.

(d) In view of the (c) above, the question does not arise.

INS Vikrant

213 SHRI SATYAJITSINH DULIPSINH GAEKWAD :
SHRI MOHAN RAWALE :
SHRI SANAT KUMAR MANDAL :

Will the Minister of DEFENCE be pleased to state :

(a) whether the INS Vikrant, India's first aircraft carrier, has been decommissioned;

(b) if so, the details thereof and the steps taken to replace it suitably to ensure Indian navy's striking capacity;

(c) whether it is proposed to be converted into a naval museum;

(d) if so, the details thereof; and

(e) the time by which the said proposal is likely to be implemented ?